

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 24.05.2012**

The meeting No.07/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 24.05.2012 in Room No.4 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.05/AM-13 dated 10.05.2012 were ratified. The agenda for meeting No.07/AM-13 dated 24.05.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 7/84-ALC3/2012

**MEETING DATE** : 24.05.2012

<b>Case No.:</b> 3/1/84-ALC3/2012	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00003/AM13/	RLA File :04/24/040/00320/AM12/	Lic.No/Date:0410134070 23.02.2012	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/20/2011-12/Hosy., dated 23.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Underwear Top (Long Sleeves) HSC Model in black & natural colour in nomex (S, M, L, XL, XXL & XXXL)	450 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10%	1.30 meter	Sq. per piece
			Interlock in black 50% Viscose 50% Aramide knitted fabric, Width-70.8", GSM-190+/-10%	1.07 meter	Sq. per piece
			Interlock in black 50% Viscose 50% Aramide knitted fabric, Width-25.6", GSM-260+/-10%	0.10 meter	Sq. per piece
			100% Nomex sewing thread in 70/2 in natural colour	154 meter	per piece
2.	Underwear Top (Long Sleeves) HSC Model in black & natural colour with PORSCHE embroidery in nomex (S, M, L, XL, XXL & XXXL)	230 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10%	1.30 meter	Sq. per piece
			Interlock in black 50% Viscose 50% Aramide knitted fabric, Width-70.8", GSM-190+/-10%	1.07 meter	Sq. per piece
			Interlock in black 50% Viscose 50% Aramide knitted fabric,	0.10 meter	Sq. per piece

			Width-25.6", GSM-260+/-10%	piece
			100% Nomex sewing thread in 70/2 in natural colour	154 meter per piece
3.	Underwear Top (Long Sleeves) HSC Model in black & natural colour in nomex (S, M, L, XL & XXL)	1030 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-190+/-10% (Ref.8650)	1.16 Sq. meter per piece
			Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10%	1.30 Sq. meter per piece
			Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-20.9", GSM-250+/-10%	0.12 Sq. meter per piece
			100% Nomex sewing thread in 70/2 in natural colour	154 meter per piece
4.	Underwear Long Pants HSC Model in natural & natural colour in nomex (XS, S, M, L, XL, XXL & XXXL)	1300 Nos.	Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-190+/-10%	1.20 Sq. meter per piece
			Interlock in natural 50% Viscose 50% Aramide knitted fabric, Width-63", GSM-200+/-10%	0.60 Sq. meter per piece
			100% Nomex sewing thread in 70/2 in natural colour	195 meter per piece
5.	Underwear Balaclavas made	550 Nos.	Jersey nomex fabric in natural	0.14 Sq.

	in nomex fabric (2 eyes, large opening, small opening)		colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	meter per piece
			100% Aramide Cote 1x1 rib fabric in natural, GSM-210+/-10%, width-65"	0.38 Sq. meter per piece
			100% Nomex sewing thread in 70/2 in natural colour	85 meter per piece
6.	Underwear Balaclavas made in nomex fabric with PORCHE embroidery (large opening)	58 Nos.	Jersey nomex fabric in natural colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	0.14 Sq. meter per piece
			100% Aramide Cote 1x1 rib fabric in natural, GSM-210+/-10%, width-65"	0.37 Sq. meter per piece
			100% Nomex sewing thread in 70/2 in natural colour	85 meter per piece
7.	Underwear Balaclavas made in nomex fabric black (large opening & small opening)	300 Nos.	Jersey nomex fabric in natural colour 50% Viscose 50% Aramide, Width-59", GSM-140+/-10%	0.14 Sq. meter per piece
			Interlock in black 50% Viscose, 50% Aramide, GSM-220+/-10%, width-59"	0.37 Sq. meter per piece
			100% Nomex sewing thread in 70/2 in natural colour	85 meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2	<b>Case No.:4/3/84-ALC3/2012</b>	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00020/AM13/	RLA File :07/24/040/00473/AM12/	Lic.No/Date:0710086534 23.02.2012	Defer Date:21.06.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.			

3	<b>Case No.:2/50/84-ALC3/2011</b>	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00395/AM12/	RLA File :11/24/040/00025/AM12/	Lic.No/Date:1110026881 24.02.2012	Defer Date: 21.06.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.			

4	<b>Case No.:26/50/84-ALC3/2011</b>	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00419/AM12/	RLA File :11/24/040/00058/AM12/	Lic.No/Date:1110026880 24.02.2012	Defer Date: 21.06.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.			

5	<b>Case No.:28/50/84-ALC3/2011</b>	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00421/AM12/	RLA File :11/24/040/00053/AM12/	Lic.No/Date:1110026879 24.02.2012	Defer Date: 21.06.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued a deficiency letter to applicant firm on 22.05.2012. However, the reply/detailed information is still awaited from the applicant firm. Therefore, It was decided to defer the case for re-listing on 21.06.2012.			

6	<b>Case No.:2/3/84-ALC3/2012</b>	Party Name: NARASIMHA MURTHY.MR(PROP.TECHNO FLEX INDUSTRIES)	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status: Rejected</b>
	HQ File :01/84/050/00018/AM13/	RLA File :07/24/040/00537/AM12/	Lic.No/Date:0710087412 30.03.2012	Reject
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided size and weight of export product, calculation sheet for cellulose insole board/shank board to make insole and wastage claims in this case to consider the proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

	<b>Case No.:3/3/84-ALC3/2012</b>	Party Name: SUNRISE SILK UDYOG	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00019/AM13/	RLA File :07/24/040/00506/AM12/	Lic.No/Date:0710087446 02.04.2012	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities			

present in the meeting decided to ratify the Advance Authorization issued in this case, taking in cue from SION J-123, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural silk fabrics madeups made out of 100% mulberry raw thrown silk yarn (other than dupion yarn)	4316.550 Kgs.	100% Mulberry raw thrown silk yarn of any grade (other than dupion yarn) (Gummed)	6000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:**1/3/84-ALC3/2012

Party Name: S.KHODAY SILK TWISTING FACTORY,

Meet No/Date:7/84-ALC3/2012  
24.05.2012

**Status:**  
**Approved**

HQ File :01/84/050/00017/AM13/

RLA File :07/24/040/00504/AM12/

Lic.No/Date:0710087453  
03.04.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that import item is natural silk fabrics and export item is printed/ embroidered madeups/sarees. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural silk madeups/sarees (printed/ embroidered) made of relevant silk fabrics	4166.670 Kgs.	100% Natural silk fabrics, GSM-33+/- 10%, width-44”.	4250 Kgs. (including 2% wastage)

The GSM should match in both import and export. The R.A. may alternatively modify the export obligation, if the applicant firm so desired.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:1/7/84-ALC3/2012</b>	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:7/84-ALC3/2012 24.05.2012	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00027/AM13/	RLA File :03/95/040/00059/AM13/	Lic.No/Date:0310694583 14.05.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Geo Textile Bags (Net weight 0.630 Kg.)	9,21,000 Nos.	PP Staple Fibre	599.571 M.T.
			PP MF Stitching thread (Special sewing thread)	9.675 M.T.
2.	Geo Textile Filter Sheet (Net weight 0.410 Kg)	1,21,410 Sq. meter	PP Staple Fibre	Size and GSM of export product has not been specified. Once the details are available, import quantity item will be worked out.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



## MANUAL AGENDA CASES

(10)

Case No.168	M/s Lastolite Imaging Solution Pvt. Ltd., Tamil Nadu
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/54/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410112706 dated 26.03.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee suggested the applicant firm to clearly indicate the width of fabric in future in order to avail the repeat norms. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cubelite made out of synthetic fabric nylon taffeta coated fabric, size-2 feet, code:A2486	250 Nos.	Synthetic fabric nylon taffeta coated fabric	900 Sq. meter
2.	Cubelite made out of synthetic fabric nylon taffeta coated fabric, size-3 feet, code:A3686	600 Nos.	Synthetic fabric nylon taffeta coated fabric	4860 Sq. meter
3.	Cubelite made out of synthetic fabric nylon taffeta coated fabric, size-4 feet, code:A4886	150 Nos.	Synthetic fabric nylon taffeta coated fabric	1612.500 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.169	M/s CLC Corporation, New Delhi
NC 07/AM-13, dt.24.05.2012	File No.01/84/162/304/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No. 0510114531 dated 19.01.2004.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Ms. Priyadarshi Manish, Advocate, present before the NC on behalf of the firm. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, as per decision taken in NC meeting held on 19.6.2003 allowing 6% wastage, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Acrylic fabric, GSM-300-350	45,925 Kgs.	Acrylic fibres 1.8 denier, 50 MM	48,680.5 Kgs. (including 6% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(12)

Case No.170	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/299/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510279025 dated 09.12.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Silk dyed woven fabric, GSM-50+/-10%, Style:00401177	380 Nos.	100% Silk dyed woven fabric, GSM-50+/-10%	760 Sq. meter (@ 2.00 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.171	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/245/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510277382 dated 19.11.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that in the export side, size of each of the export product has not been mentioned. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to maintain status quo in this case as indicated in earlier decision of NC meeting held on 19.11.2010.

(14)

Case No.172	M/s Gaurav International, Gurgaon
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/139/AM-11/DES-V
Ratification of input output norms for Advance Licence No.0510267555 dated 06.07.2010 under para 4.7 HBP.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/19/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top made of 100% Silk dyed woven fabric, GSM-68+/-10% (Style No.786658/788563)	3500 Nos.	100% Silk dyed woven fabric, GSM-68+/-10%	1.57 meter piece	Sq. per
2.	Ladies Top made of 56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10% (Style	20,300 Nos.	56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10%	1.49 meter piece	Sq. per

	No.760891)				
3.	Ladies Top made of 56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10% (Style No.791959)	3595 Nos.	56% Polyester 44% Rayon dyed woven fabric, GSM-121+/-10%	1.52 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.173	M/s JCT Limited, Phagwara
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/323/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.3010081028 dated 29.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was, therefore, decided to await the same and defer the case for re-listing on 21.06.2012.

(16)

Case No.174	M/s Concord Creation (I) Pvt. Ltd., Bangalore
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/314/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710084195 dated 25.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Boys ZIP Off Cargo made of 75% Cotton 25% Nylon solid dyed, 21X140D, 104X66, width-57/57	4610 Nos.	75% Cotton 25% Nylon solid dyed, 21X140D, 104X66, width-57/57 inches,	5652.406 Sq. meter

	inches, GSM-160+/-10%		GSM-160+/-10%	
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.175	M/s T.W. Exports Pvt. Ltd., New Delhi
NC 07/AM-13, dt.24.05.2012	File No.01/84/162/974/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No.0510210168 dated 08.10.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Gaurav Sood, Director, present before the NC on behalf of the firm. Mr. Sood presented the samples and explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet cover, size 140 cmsX200 cms.	218 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.88 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	2.93 Sq. meter per piece
2.	Duvet cover, size 200 cmsX200 cms.	1094 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.179 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	4.0774 Sq. meter per piece
3.	Duvet cover, size 230 cmsX200 cms.	1170 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.791 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	4.635 Sq. meter per piece
4.	Duvet cover, size 260 cmsX220 cms.	189 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	2.17 Sq. meter per piece
			100% Polyester Satin fabric, GSM-	4.974 Sq. meter

			90+/-10%	per piece
5.	Pillow case, size 50 cmsX75 cms.	3169 Pair	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.39 Sq. meter per pair
			100% Polyester Satin fabric, GSM-90+/-10%	0.374 Sq. meter per pair
6.	Quilt (Throw) with 2 Pcs. P/Sham, size 244 cmsX265 cms.	864 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	2.154 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	7.186 Sq. meter per piece
7.	Quilt (Throw) with 2 Pcs. P/Sham, size 270 cmsX300 cms.	286 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	3.1345 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	8.142 Sq. meter per piece
8.	Curtain with tie knot, size 168 cmsX137 cms.	724 Pair	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.753 Sq. meter per pair
			100% Polyester Satin fabric, GSM-90+/-10%	4.88 Sq. meter per pair
9.	Curtain with tie knot, size 168 cmsX183 cms.	1225 Pair	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.92 Sq. meter per pair
			100% Polyester Satin fabric, GSM-90+/-10%	6.33 Sq. meter per pair
10.	Bolster with filler, size 15cmsX30 cms	1294 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.0817 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	0.44 Sq. meter per piece
11.	Cushion cover with filler, size 25cmsX 40 cms	754 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.084 Sq. meter per piece
			100% Polyester Satin fabric, GSM-90+/-10%	0.23 Sq. meter per piece

12.	Pillow Sham, size 50cmsX75 cms	2300 Pair	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	0.1953 Sq. meter per pair
			100% Polyester Satin fabric, GSM- 90+/-10%	0.87 Sq. meter per pair
13.	Bed Skirt (Valance Sheet), size 92cmsX190cmsX41 cms	141 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.0262 Sq. meter per piece
			100% Polyester Satin fabric, GSM- 90+/-10%	2.5655 Sq. meter per piece
14.	Bed Skirt (Valance Sheet), size 138cmsX190cmsX 41 cms	948 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.1928 Sq. meter per piece
			100% Polyester Satin fabric, GSM- 90+/-10%	2.982 Sq. meter per piece
15.	Bed Skirt (Valance Sheet), size 152cmsX200cmsX 41 cms	491 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.28 Sq. meter per piece
			100% Polyester Satin fabric, GSM- 90+/-10%	3.199 Sq. meter per piece
16.	Bed Skirt (Valance Sheet), size 182cmsX200cmsX 41 cms	115 Pcs.	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.39 Sq. meter per piece
			100% Polyester Satin fabric, GSM- 90+/-10%	3.4755 Sq. meter per piece
17.	Tie back, Size- 10cmsX60cms.	3898 pair	Polyester/Rayon Jacquard fabric, GSM-130+/-10%	1.1965 Sq. meter per pair

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(18)

Case No.176	M/s Gaurav International, Gurgaon
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/192/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No. 0510268581 dated	



21.07.2010.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/21/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-74+/-10% (Style No. 786631)	2270 Nos.	100% Polyester dyed woven fabric, GSM-74+/-10%	1.89 meter piece	Sq. per
2.	Ladies Top made of 70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10% (Style No. 786650/808830)	5750 Nos.	70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10%	2.24 meter piece	Sq. per
3.	Ladies Top made of 70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10% (Style No. 788554)	1630 Nos.	70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10%	2.32 meter piece	Sq. per
4.	Ladies Top made of 70% Cotton 30% Silk bleached woven fabric, GSM-38+/-10% (Style No. 788554)	1960 Nos.	70% Cotton 30% Silk bleached woven fabric, GSM-38+/-10%	2.32 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.177	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/368/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510315826 dated 30.01.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted



in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Rayon printed woven fabric, GSM-79+/-10%, Style:X5C518	4010 Nos.	100% Rayon printed woven fabric, GSM-79+/-10%	9150 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.178	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/212/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510275208 dated 19.10.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt with pocket made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93028/93914	205 Nos.	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	707.250 Sq. meter
2.	Ladies Jacket with pocket made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93913	104 Nos.	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	358.800 Sq. meter

3.	Ladies Dress with collar band made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:97911	104 Nos.	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	569.920 Sq. meter
4.	Ladies Top made of 60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%, Style:93912	104 Nos.	60% Cotton 40% Silk dyed woven fabric, GSM-45+/-10%	358.800 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.179	M/s Techno Flex Industries, Mysore
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/228/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0710082683 dated 22.09.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has enclosed sample of both – full insole and half insole and also given calculation of cutting of insole board and shank board. Accordingly, based on information furnished by the firm and allowing 5% wastage, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting calculate the following norms to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Footwear Insole components – Full insole-3,00,000 pairs, Half insole-1,00,000 pairs	4,00,000 Pair	Relevant thickness Cellulose Insole Board of 1.00x1.5 meter	14,224 Nos.

		Relevant thickness Shank Board 1.06x1.58 meter	6452 Nos.
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.180	M/s Babu Coir Works
NC 07/AM-13, dt. 24.05.2012	File No.01/85/50/202/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.1010045699 dated 18.08.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case was earlier considered by the NC in its meeting held on 09.02.2012 and due to typographical errors, export quantity has been indicated in Nos. in place of Sq. meters. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to rectify the errors. Accordingly, the export quantity should be read as 48,544 Sq. meters (in place of 48,544 Nos.).

(23)

Case No.181	M/s Richa Global Exports Pvt. Ltd., New Delhi
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/131/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0510318655 dated 27.02.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per CAD & measurement and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Vest made of 100% Nylon net knitted fabric, GSM-32+/-10%, Style:IM202895	3900 Nos.	100% Nylon net knitted fabric, GSM-32+/-10%	225 Kgs. (@57.70 grams per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.182	M/s Gaurav International, Gurgaon
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/194/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No. 0510269439 dated 20.10.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/22/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-70+/-10% (Style No. 786655)	1720 Nos.	100% Polyester dyed woven fabric, GSM-70+/-10%	0.94 meter	Sq. per piece
2.	Ladies Top made of 55% Silk 45% Cotton dyed woven fabric, GSM-52+/-10% (Style No. 786637/791512/800834)	6250 Nos.	55% Silk 45% Cotton dyed woven fabric, GSM-52+/-10%	2.00 meter	Sq. per piece
3.	Ladies Top made of 55% Silk 45% Cotton printed woven fabric, GSM-52+/-10% (Style No. 786638/800835)	2550 Nos.	55% Silk 45% Cotton printed woven fabric, GSM-52+/-10%	2.00 meter	Sq. per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.183	M/s Richa & Co., New Delhi
NC 07/AM-13, dt. 24.05.2012	Part File No.01/84/162/438/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0510307705 dated 14.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trouser made of 100% Linen dyed woven fabric, GSM-232+/-10%, Style:IB203714	24,185 Nos.	100% Linen dyed woven fabric, GSM-232+/-10%	2.13 Sq. meter per piece
2.	Ladies crop pant made of 100% Linen dyed woven fabric, GSM-232+/-10%, Style:IB205973	1215 Nos.	100% Linen dyed woven fabric, GSM-232+/-10%	2.23 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.184	M/s Orient Craft Limited, Gurgaon
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/311/AM-11/DES-V
Fixation of ad-hoc norms against Annual Advance Authorization No.0510264383 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification and technical person to explain the case. The case stands for re-listing on 21.06.2012.

(27)

Case No.185	M/s Gaurav International, Gurgaon
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/195/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510269440 dated	

30.07.2010.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Rayon dyed woven fabric, GSM-90+/- 10%, Style:760912	22,300 Nos.	100% Rayon dyed woven fabric, GSM-90+/- 10%	36,349 Sq. meter (@1.63 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.186	M/s IDT, Chennai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/430/AM-12/DES-V
Request for condonation of excess imports against licence No.0410074672 dated 22.09.2005.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for condonation of excess import against the item. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided that excess import cannot be condoned. The applicant firm has to pay the customs duty on the excess import. The Committee, therefore, constrained to reject the request of the applicant firm.

RLA may take suitable consequential action accordingly.

(29)

Case No.187	M/s Inmarco Industries Pvt. Ltd., Mumbai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/292/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310664311 dated 09.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/18/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland packings made out of Kevlar Aramid yarn (Arasele, Duramid, Flougraf, Fluolion filament D. Liongraf, Hornet, 53050000: Ramiex, 68151010: Grafpak, Supagraf Control, Supagraf Premier, Supagraf Ribbonpak, Supagraf Ribbonpak M.)	5887 Kgs.	Kevlar Aramid Yarn (Aramid yarn, GFO yarn, PTEE yarn, Toray Aramid yarn, Procon yarn, carbon grade yarn of S & Z twist, Lea Ramie PTEE yarn	5200 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.188	M/s Lastolite Imaging Solution Pvt. Ltd., Tamil Nadu
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/122/AM-09/DES-V
Ratification of Advance Authorization No.0410095119 dated 07.04.2008 under para 4.7 HBP.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(31)

Case No.189	M/s Orient Craft Ltd., Gurgaon
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/460/AM-11/DES-V
Fixation of input output norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.



(32)

Case No.190	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/47/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510291460 dated 24.05.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(33)

Case No.191	M/s Masterlal Fabrichem Pvt. Ltd., Mumbai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/168/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310642424 dated 15.07.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(34)

Case No.192	M/s Hitex Healthcare, Una, Himachal Pradesh
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/371/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.2210012476 dated 31.01.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(35)

Case No.193	M/s Loyal Textiles Mills Ltd., Kovilpatti
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/271/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.3510036283 dated 27.11.2011.	



**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(36)

Case No.194	M/s Fine Fair Exports (India) Pvt. Ltd., Tamil Nadu
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/347/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.3210052361 dated 20.01.2002.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(37)

Case No.195	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/199/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510268408 dated 19.07.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(38)

Case No.196	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/10/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510287773 dated 07.04.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Silk dyed woven fabric, GSM-34+/-10%, Style No. INES SHIRT	530 Nos.	100% Silk dyed woven fabric, GSM-34+/-10%	1378 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(39)

Case No.197	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/203/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510300854 dated 30.08.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 21.06.2012.

(40)

Case No.198	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/331/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510282002 dated 20.01.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester printed woven fabric, GSM-130+/-10%, Style	10,200 Nos.	100% Polyester printed woven fabric, GSM-130+/-10%	11,985 Sq. meter (@ 1.175 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(41)

Case No.199	M/s. Gaurav International, Gurgaon.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/288/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510308170 dated 16.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the size of export product i. e. ladies scarf is not possible to compute the requirement of fabric. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ask the applicant firm to send the exact size of the export product and requirement of fabric. It was decided to defer the case for re-listing on 21.06.2012

(42)

Case No.200	M/s Stand21 Exports (India) Pvt., Ltd., Chennai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/275/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0410130839 dated 24.11.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/49/2011-12/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Underwear Top (Long Sleeves) HSC Model in black and natural colour in nomex (S, M, L, XL, XXL & XXXL)	160 Nos.	Interlock in black 50% Aramide, 50% viscose knitted fabric, Width-25.6, GSM-260+/-10% (RefC296)	0.21 Sq. meter per piece
			Interlock in black 50% Aramide,	1.14 Sq. meter

			50% viscose knitted fabric, width-70.8, GSM-190+/-10% (RefC295)	per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-63, GSM-200+/-10% (RefC895)	1.34 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	154 meters per piece
2.	Underwear Top (Long Sleeves) HSC Model in black and natural colour with PORCHE embroidery in nomex (S, M, L, XL, XXL & XXXL)	90 Nos.	Interlock in black 50% Aramide, 50% viscose knitted fabric, Width-25.6, GSM-260+/-10% (RefC296)	0.21 Sq. meter per piece
			Interlock in black 50% Aramide, 50% viscose knitted fabric, width-70.8, GSM-190+/-10% (RefC295)	1.14 Sq. meter per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-63, GSM-200+/-10% (RefC895)	1.34 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	154 meters per piece
3.	Underwear BOXER SHORTS in nomex (S, M & L)	350 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (RefC8650)	1.06 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	98 meters per piece

4.	Underwear LONG PANTS in nomex (S, M, L & XXL) Total 300 Pcs., 201 Pcs. are made from 50% aramide, 50% viscose interlock knitted fabric, GSM-210+/-10% (Ref:C8650) & 99 Pcs. are made from 50% aramide, 50% viscose interlock knitted fabric, GSM-210+/-10% (Ref:93031)	300 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (Ref:C8650)	2.15 Sq. meter per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (Ref:93031)	2.15 Sq. meter per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-20.9, GSM-250+/-10% (Ref:8652)	0.13 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	100 meters per piece
5.	Underwear TEE SHIRTS in nomex (S, M & L)	275 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-210+/-10% (Ref:93031)	0.90 Sq. meter per piece
			Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-190+/-10% (Ref:B256)	0.51 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	120 meters per piece
6.	Underwear Top (Long Sleeves) in nomex (XS, M & L)	200 Nos.	Interlock in natural 50% Aramide, 50% viscose knitted fabric, width-59, GSM-190+/-10% (Ref:B256)	1.78 Sq. meter per piece
			Interlock in natural colour 50%	0.23 Sq. meter

			Aramide, 50% viscose knitted fabric, width-20.9, GSM-250+/-10% (Ref8652)	per piece
			100% Nomex sewing thread 70/2 in natural colour	155 meters per piece
7.	Underwear Balaclavas made in nomex fabric (2 eyes, large opening, small opening)	1536 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref7122/NAT)	0.13 Sq. meter per piece
			100% Aramide, Cote 1x1 in natural colour rib fabric, width-65, GSM-210+/-10% (Ref8635)	0.34 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	85 meters per piece
8.	Underwear Balaclavas made in nomex fabric with PORCHE embroidery (large opening)	163 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref7122/NAT)	0.13 Sq. meter per piece
			100% Aramide, Cote 1x1 in natural colour rib fabric, width-65, GSM-210+/-10% (Ref8635)	0.34 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	85 meters per piece
9.	Underwear Balaclavas made in nomex fabric black (large opening & small opening)	285 Nos.	Jersey nomex in natural colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-140+/-10%, (Ref7122/NAT)	0.13 Sq. meter per piece

			Interlock in black colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-220+/-10% (Ref:8655)	0.32 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	85 meters per piece
10.	Helmet parts in nomex set of two front pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18)	1400 pair	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.05 Sq. meter per piece
			Foam for front pads	2 pieces per piece
			100% Nomex sewing thread 70/3 in black colour	8.00 meters per piece
11.	Helmet parts in nomex set of two rear pads with foam incorporated and stitched (4, 6, 8, 10, 12, 14, 16 & 18)	1400 Pair	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.12 Sq. meter per piece
			Foam for rear pads	2 pieces per piece
			100% Nomex sewing thread 70/3 in black colour	8.50 meters per piece
12.	Helmet parts in nomex top hat with foam incorporated and stitched	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.04 Sq. meter per piece
			Foam for top hats	1 piece per piece
			100% Nomex sewing thread	3.50 meters



			70/3 in black colour	per piece
13.	Helmet parts in nomex neckroll with foam incorporated and stitched	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.12 Sq. meter per piece
			Foam for neckroll	1 piece per piece
			100% Nomex sewing thread 70/3 in black colour	21.00 meters per piece
14.	Helmet parts in nomex set of two covers for cheek pads without foam	1400 pair	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.14 Sq. meter per piece
			100% Nomex sewing thread 70/3 in black colour	8.00 meters per piece
15.	Helmet parts in nomex covers for chin pads without foam	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.04 Sq. meter per piece
			100% Nomex sewing thread 70/3 in black colour	3.00 meters per piece
16.	Helmet parts in nomex covers for liner without foam	1400 Nos.	Interlock in navy blue colour 50% Viscose 50% aramide knitted fabric, width-59, GSM-230+/-10% (Ref:8632 Kermal)	0.04 Sq. meter per piece
			100% Nomex sewing thread 70/3 in black colour	3.00 meters per piece
17.	Bras in nomex fabric (S, M & L)	200 Nos.	Interlock in natural colour 50% Aramide, 50% viscose knitted	0.07 Sq. meter per piece



			fabric, width-20.9, GSM-250+/-10% (Ref8652)	
			95% Aramide 5% aramide/Lyera Cote 1x1 rib fabric, width-59, GSM-230+/-10% (Ref7106/NAT)	0.67 Sq. meter per piece
			100% Nomex sewing thread 70/2 in natural colour	70 meters per piece
18.	Over boots in nomex fabric (S, M & L)	100 Nos.	100% Aramide knitted nomex fabric, width-59, GSM-240+/-10% (RefF290 Shiny black fabric ST3000)	1.38 Sq. meter per piece
			100% Aramide interlock knitted fabric in natural colour, width-64, GSM-190+/-10% (RefB759)	1.76 Sq. meter per piece
			100% Nomex sewing thread 40/4 in black colour	137 meters per piece
			Printed non-woven labels SFI 3.3/20	2 pieces per piece
			Nomex zipper in black colour	2 pieces per piece
19.	Shoes Dragster Le Mans Boots (Size 38, 39, 40, 41, 42, 43, 44, 45, 46 & 47)	200 Nos.	100% Aramide knitted nomex fabric, width-59, GSM-240+/-10% (RefF290 Shiny black fabric ST3000)	0.46 Sq. meter per piece
			100% Aramide interlock knitted fabric in natural colour, width-64, GSM-190+/-10% (RefB759)	1.00 Sq. meter per piece
			50% Aramide 50% viscose	0.40 Sq. meter

			interlock knitted fabric in grey colour, width-59, GSM-230+/-10% (Ref:8632 Kermal)	per piece
			Synthetic sole sheet made of Styrene Butadiene Rubber in red colour of thickness 4mm (14 sheets)	0.08 Sq. meter per piece
			100% Nomex sewing thread 40/4 in black colour	96 meters per piece
			Printed non-woven labels SFI 3.3/20	2 pieces per piece
			Nomex shoe laces in black colour	2 pieces per piece
20.	Gloves Dragster (size 6, 7, 8, 9, 10, 11 & 12)	200 Nos.	100% Aramide interlock knitted fabric in natural colour, width-64, GSM-190+/-10% (Ref:B759)	0.46 Sq. meter per piece
			50% Aramide 50% viscose lining fabric, width-53, GSM-170+/-10% Ref:A501)	0.05 Sq. meter per piece
			100% Aramide Nomex knitted fabric in black colour, width-60, GSM-240+/-10% (Ref:A427)	0.46 Sq. meter per piece
			100% Aramide honeycomb fabric, width-63, GSM-140+/-10% (Ref:7123/NAT)	0.83 Sq. meter per piece
			100% Nomex sewing thread 40/3 in black colour	75 meters per piece
			100% Nomex sewing thread 40/3 in natural colour	45 meters per piece

		100% Nomex sewing thread 70/2 in natural colour	105 meters per piece
		Printed non-woven labels SFI 3.3/20	2 pieces per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

Case No.201	M/s Richa & Co., New Delhi
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/172/AM-09/DES-V
Ratification of input output norms against Advance Authorisation No.0510222684 dated 24.06.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/23/2010-11/Hosy., dated 22.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Pintuck Jacket with pre hand embroidery made of 98% Cotton 2% Lycra dyed woven fabric, GSM-240+/-10%	3500 Nos.	98% Cotton 2% Lycra dyed woven fabric, GSM-240+/-10%	3.10 meter piece	Sq. per
2.	Ladies Chemise made of 100% Cotton yarn dyed woven fabric, GSM-65+/-10%	2360 Nos.	100% Cotton yarn dyed woven fabric, GSM-65+/-10%	3.45 meter piece	Sq. per
3.	Ladies Chemise made of 100% Cotton yarn dyed woven fabric, GSM-65+/-10%	4800 Nos.	100% Cotton yarn dyed woven fabric, GSM-65+/-10%	2.60 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

Case No.202	M/s Richa & Co., New Delhi
NC 07/AM-13, dt.24.05.2012	File No.01/84/50/336/AM-09/DES-V
Ratification of input output norms against Advance Authorisation No.0510228994 dated 08.10.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing the same on 07.06.2012.

(45)

Case No.203	M/s. Viraj Exports Pvt. Ltd., Noida.
NC 07/AM-13, dt. 24.05.2012	File No.01/84/50/474/AM-07/DES-V
Re-fixation of input output norms against Advance Authorisation No.0510197920 dated 16.01.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that against the A/L in question firm intends to import “Super Tag VST (Charcoal) and Super Tag VST( Tack)” for the export of “Cotton Powerloom Readymade Garments with Supertag VST, Charcoal & Tack (Dress-Ladies Blouse & Top. It was observed that the literature mentioned by the firm is a security device/anti-theft device and is not a raw material/component/consumables/accessories etc. and these are re-usable and are not essential part of garments. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(46)

Case No.204	M/s. Loyal Textiles Mills Ltd., Kovilpatti. Ref. received from O/o Textile Commissioner, Mumbai
NC 07/AM-13, dt. 24.05.2012	File No.01/84/162/261/AM-10/DES-V
Regarding DGFT Norms Committee Members Visit	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that a technical committee of DGFT was visited in February, 2010 in the production unit of M/s. Loyal Textiles Mills Ltd., Cuddalore for an on the spot study of requirement of dyes and chemicals for production of flame retardant industrial work wears and high visibility fabrics for allowing the same for import under Advance Licence Scheme of Government of India. Later on, a Public Notice No.88 was issued on 27<sup>th</sup> December, 2011 making necessary amendment in General Note No.5 for Textiles (Product Code:J).

Now, the applicant firm has stated that in order to comply with the enhanced standards of overseas customers, the firm have increased the consumption of flame retardant chemicals, after lot of R&D and also based on the recommendation of the German chemical manufacturer and grant the input output norms, as requested by the firm, by exempting their case from the General Note restriction of 26%. The firm propose to depute a technical team to visit their production unit to conduct a study and also scrutinise their consumption records.

Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided that the request of the applicant firm will be consider when all the technical members of the Norms Committee will be present. It was decided to defer the case for re-listing on 21.06.2012.

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